GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:5302 ANSWERED ON:13.12.2010 N RESERVATION FOR OBCS Shantha J.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the States where there is no reservation for Other Backward Classes (OBCs) in the respective State Government Services;
- (b) whether the States have sought any assistance from the Union Government for introducing reservation for OBCs in State level services; and
- (c) if so, the details thereof and reaction of the Government thereto?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) to (c) Reservation policy of the Government is being dealt by the Department of Personnel & Training which is concerned with the reservation in posts and services under the Central Government.

State Governments have their own reservation policy. Decision regarding services of the States including reservation, is the concern of the respective State Governments.